

National Company Law Tribunal

Allahabad Bench

CP No. 36/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE COMPANY: Bridge E-solutions Pvt Ltd

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act of 1956

Sl. NO.	Name	Designation	Representation	Signature
1.	Rajendra Kumar Gupta	Director	Bridge E-solutions Pvt Ltd	Rajendra Kumar Gupta
2.	ADITYA SINGH	ADV.	Petitioner	Aditya Singh

CP No.36/ND/2015

Sh. Aditya Singh, Advocate for the petitioner. Sh. Rajendra Kumar, respondent present in person.

The petitioner counsel seeks time to file supporting affidavit for the document filed by the petitioner. It appears that for filing supporting affidavit more than enough, opportunities have been granted since 10.07.2017 onwards, however, affidavit is not yet ready/filed.

Keeping in view the circumstances, further conditional opportunity is granted for filing affidavit by two weeks from today with a cost of Rs.10,000/- payable to the respondent.

The matter be listed on 10th October, 2017.

Dated:08.09.2017

Sd _____
Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash